

(a) whether there is any other category of employees, except Assistants, in the Central Secretariat in which employees are serving for more than 22 years in the same grade; and

(b) whether Government will give preference to Assistants who have put in more than 22 years of service for various ex-cadre posts in higher grades ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) (a) Insofar as the Central Secretariat Service, Central Secretariat Stenographers' Service and Central Secretariat Clerical Service are concerned, apart from Assistants, only some Grade-II Stenographers are serving in the same grade for more than 22 years

(b) Ex-cadre posts are filled in accordance with the recruitment rules framed for the purpose. The recruitment rules are framed keeping in view the duties of the post, experience and qualifications required etc. However instructions have been issued to the effect that wherever possible, persons belonging to the Central Secretariat Services should be made eligible for ex-cadre posts available in the participating offices the duties of which are mainly ministerial

कराजखाना, दिल्ली में सुब्बों द्वारा एक हरिजन कन्या से छेड़-छाड़

5591. श्री धामीराम खंवर - क्या गृह मंत्री यह बनाने की कृपा करेंगे कि

(क) क्या 9 मार्च, 1974 को दिल्ली में कराजखाना में सुब्बों ने एक हरिजन कन्या से छेड़-छाड़ की थी

(ख) यदि हाँ, तो गन्तव्यी व्योरा क्या है और

(ग) दिल्ली में इन बर्तनी हुई सुब्बावर्दी की रोकने के लिये क्या अब उठाये गये हैं ?

गृह मंत्रालय तथा कानिक विभाग में राज्य संत्री (श्री राम निवास मिर्धा) - (क) स (ग) दिल्ली प्रमाणन स प्राशन सूचना के अनुसार 9 मार्च, 1974 को कराजखाना दिल्ली में हरिजन कन्या के साथ छेड़-छाड़ की ऐसी कोई घटना नहीं हुई। परन्तु उसी दिन एक महिला ने न्यायाधीन छेड़-छाड़ की घटना के परिणाम-स्वरूप उन क्षेत्र में दा बर्गों के बीच एक झगडा हुआ था। झगड स छुग खीपन स तीन व्यक्ति माने गये। पुलिस न तीन अपराधिय भागल दजं किय थे जिनकी जांच पडताल हा रही है। 21 व्यक्ति नियकृतार किये गये थे। जिनमें स 11 न्यायाधिक जिरागन में है और 10 जमानत पर छाड दिये गये हैं। हिमा की किसी सभावित घटना का राकन के लिए बर्दों नियरानी रकडी जा रही है। दिन में और गन स गहन बढा दी गई है।

Issue of Letters of Intent to Mysore Industrial and Investment Development Corporation

5592 SHRI T V CHANDRASHI KHARAPPA VEERABASAPPA . Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state

(a) the number of letters of intent issued to Mysore Industrial and Investment Development Corporation till December, 1973,

(b) the number of them which have been utilised, and

(c) the reasons for non-implementation thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI M B RANA) :

(a) to (c) Eleven Letters of Intent have been issued to Mysore State Industrial Investment and Development Corporation Limited during 1971-73. Of these, one letter of Intent has been converted into an Industrial licence. In practice, it takes about three to four years time for an Industrial undertaking to be established

and to commence production. The letters of intent/licence are, at various stages of implementation.

#### Letters Cards

5593. SHRI SHYAM SUNDER MOHAPATRA : Will the Minister of COMMUNICATIONS be pleased to state whether Government plan for any cheap type of letter card for poor people in our country?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (PROF. SHER SINGH): (a) No, Sir.

#### Differences among Members of Planning Commission

5594. SHRI SUKHDEO PRASAD VERMA :  
SHRI V. MAYAVAN :

Will the Minister of PLANNING be pleased to state :

(a) whether sharp differences among the members of the Planning Commission will affect the smooth working of the Fifth Five Year Plan; and

(b) if so, the reasons for these differences and the necessary steps Government propose to take to remove the misgivings, if any?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) No, Sir.

(b) does not arise.

#### Bringing out Works of Late Prof. S. N. Bose in English and other Indian Languages

5595. SHRI SAMAR GUHA : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether standard and popular biographies of late Prof. S. N. Bose will be published in English and all other Indian languages;

(b) whether 'Prof. S. N. Bose Chair' will be opened in Calcutta, Dacca and other Universities; and

(c) the steps being taken or proposed to be taken in collaboration with the Government of Bangladesh for preservation of his memory in Dacca University where he did most of his important works?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE & TECHNOLOGY (SHRI C. SUBRAMANIAM) : (a) to (c). Sir, all these matters are under the consideration of the National Organising Committee for the celebration of the 50th Anniversary of the Bose Statistics, which was set up in the year 1973. Their recommendations are still awaited.

#### Extension of Time Limit to Netaji Inquiry Committee

5596. SHRI SAMAR GUHA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Netaji Inquiry Commission has asked for further extension of time for concluding its findings;

(b) if so, the period of extension given for submission of Commission's report;

(c) the expenditure so far made for payment of allowance to (i) the Chairman, (ii) Government Senior Counsel (iii) Junior Counsel and for other purposes for Commission's work; and

(d) the estimated total expenditure for the Commission?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) Yes, Sir.

(b) A proposal seeking further extension of the term of the Commission up to 30th June, 1974 has been received and is under consideration.